

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 6**

**CP (IB) No. 227/Chd/Pb/2019**

**IN THE MATTER OF**  
**Stone World**

**...Petitioner-Operational Creditor**

**Versus**

**Adarsh Super Construction Pvt. Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 07.05.2024**

Since the Hon'ble Member (Technical) is not available today, hence the matter is adjourned to 05.06.2024 in Supplementary List.

Sd/-  
**Court Officer**